GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 706

TO BE ANSWERED ON SEPTEMBER 17, 2020

PMAY HOUSES IN UNION TERRITORIES

NO. 706. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether a number of houses have been made eligible and completed in UTL under Pradhan Mantri Awas Yojana (PMAY); and
- (b) if so, the details thereof for the last four years?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

 (a)& (b): Yes, Sir.The details of cumulative houses sanctioned, grounded and completed during last four years in the Union Territories (UTs) under Pradhan Mantri Awas Yojana–Urban(PMAY-U) is at Annexure-I.

Further, the year-wise details of houses targeted, sanctioned and completed during last four years in the UTs under Pradhan Mantri Awas Yojana – Gramin (PMAY-G) as received from Ministry of Rural Development (MoRD)is at Annexure-II.

S. No.	Name of UTs	Cumulative as on date (Houses in Nos.)			During last four years (FY2016-20) (HousesinNos.)		
		Sanctioned	Grounded	Completed	Sanctioned	Grounded	Completed
1	Andaman &Nicobar Islands	597	37	21	41	36	20
2	Chandigarh	701	701	701	577	577	577
3	Dadra & Nagar Haveli and Daman & Diu	6,714	6,101	3,987	6,109	5,482	3,382
4	Delhi	21,214	21,214	21,214	19,150	19,150	19,150
5	Jammu &Kashmir	55,131	26,434	5,973	54,711	24,769	5,316
6	Ladakh	1,777	910	370	1,408	786	308
7	Lakshadweep	-	-	-	-	-	-
8	Puducherry	13,687	13,400	3,331	13,568	11,881	2,876
Total		99,821	68,797	35,597	95,564	62,681	31,629

UT-wise details for cumulative houses sanctioned, grounded and completed so far as well as those of during the last four years under PMAY-U

Year-wise details of houses targeted, sanctioned and completed during the last four years in the UTs under Pradhan Mantri Awas Yojana – Gramin (PMAY-G)

FY 2016-17					
Name of UTs	Target	Houses Sanctioned	Houses Completed		
Andaman & Nicobar Islands	210	209	113		
Dadra & Nagar Haveliand Daman & Diu	297	295	69		
Lakshadweep #	50	50	33		
Jammu & Kashmir*	16,377	14,384	11,332		
Ladakh*	643	598	583		

As per Awaas Soft report as on 14.9.2020

* Data of A2 report of J&K has been bifurcated here between UT of J&K and Ladakh.

In the EC meeting, Lakshadweep;MoRD target has been reallocated as 50, therefore the target and the sanction have been modified accordingly. The UT of Lakshadweep is still to remand the ineligible beneficiaries.

FY 2017-18					
Name of UTs	Target	Sanctioned Houses	Completed Houses		
Andaman & Nicobar Islands	262	258	60		
Dadra &Nagar Haveliand Daman & Diu	771	759	309		
Lakshadweep	0	0	0		
Jammu & Kashmir*	21,117	18,956	11,994		
Ladakh*	635	632	622		

As per Awaas Soft report as on 14.9.2020

* Data of A2 report of J&K has been bifurcated here between UT of J&K and Ladakh.

FY 2018-19					
Name of UTs	Target	Houses Sanctioned	Houses Completed		
Andaman & Nicobar Islands	500	496	127		
Dadra &Nagar Haveliand Daman & Diu	4,665	4,542	59		
Lakshadweep	0	0	0		
Jammu & Kashmir	0	0	0		
Ladakh	0	0	0		

As per Awaas Soft report as on 14.9.2020

FY 2019-20					
Name of UTs	Target	Houses Sanctioned	Houses Completed		
Andaman & Nicobar Islands	400	386	54		
Dadra &Nagar Haveliand Daman & Diu	0	0	0		
Lakshadweep	0	0	0		
Jammu & Kashmir	62,932	45,754	1,510		
Ladakh	0	0	0		

As per Awaas Soft report as on 14.9.2020